## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 20/111/11 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY:

Mr. Bhagwati Steel Syndicate & Anr.

V/s

M/s. Starwire Inida Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111

S.NO. NAME DESIGNATION

REPRESENTATION

**SIGNATURE** 

## Order

This petition has been transferred from Bench No. II and fixed for proper orders.

Accordingly, list on 6<sup>th</sup> October 2016

(CHIEF JUSTICE M.M. KUMAR)

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PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

29<sup>th</sup> August, 2016 (P.K. SUD)